

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 10
(IB)-1504(PB)/2019

IN THE MATTER OF:

Corporation Bank Applicant / petitioner
v.
Patna Highways Projects Ltd. Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Srishti Kapoor, Adv for the RP
For the Respondent :

ORDER

IA-3414/2021:- Report filed by the RP is taken on record.

IA-3414/2021 stands disposed of.



- sd -
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT



- sd -
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

09.08.2021
Aarti